

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Government have established Air Sea Search Rescue Organisation around the coast of India. Government have also set up a Coast Guard Organisation and their duties, *inter-alia*, provide for protection of fishermen including assistance to them at sea while in distress. Fishing Vessels which run aground at sea are provided assistance by other ships, Navy, Port authorities/salvage tugs etc.

(b) and (c). Existing arrangements are considered adequate and at present there is no plan to acquire any modern rescue vessels.

Setting up of Dental College in Delhi

4501. **DR. VASANT KUMAR PANDIT:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is no fulfilled Dental College in Delhi and if so, the reasons thereof;

(b) whether the Planning Commission has sanctioned over Rs. 12 lakhs for equipment and other furnishings;

(c) when the project would start functioning;

(d) whether the Head of this Dental College would also become the Chief Dental Adviser to the Government of India; and

(e) if so, who has been selected to head this Dental College?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No. The Delhi Administration propose to start a Dental Wing in the Maulana Azad Medical College, New Delhi.

(b) The Scheme has been included in the 6th Five Year Plan an allocation of Rs. 12 lakhs has been made for 1980-81.

(c) The proposal was initiated by the Delhi Administration in 1977. The

Dental Wing will start functioning after the necessary staff is provided and the Delhi University approves the introduction of the Course.

(d) and (e) There is already one Dental Adviser to the Director General of Health Services. There is no proposal for appointment of a Chief Dental Adviser to the Government of India.

Footpath facility over Baliapattam Railway Bridge

4502. **SHRI M. RAMANNA RAI:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation from the people of Baliapattam, Papinissori and Kalyassivi Ponnaya regarding request not to close footpath facility over Baliapattam Railway bridge on the opening of new roadbridge on national highway No. 17 which is one kilometre away; and

(b) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Representations have been received from President, Azhikode Block Congress Committee, Cannanore; General Secretary, The Western India Cotton National Labour Union, Cannanore and Baliapattam Panchayat, requesting not to close the existing foot path over bridge No. 1116 near Valapattanam on the Calicut-Mangalore Section of Southern Railway.

(b) It is not proposed to retain this footpath, since the structural steel work supporting the footpath is weak and corroded. Further a new road bridge with a footpath has been opened recently by the Road authorities, at a distance of 300 metres away from the rail bridge for the convenience of the public in lieu of the existing road and footpath over the Railway Bridge.